

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/31/KOB/2023
SECTION	RULE 7 (2) AAA
NAME OF PARTIES	TATA CAPITAL FINANCIAL SERVICES LIMITED V/S MR. RAIZ BASHEERUDIN.
PETITIONERS ADVOCATE/ PROFESSIONAL	JOSEPH & KURIYAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	PRADEEP JOY

01 May 2024

O R D E R

CP(IBC)/31/KOB/2023

None appears on behalf of the Petitioner. Learned Counsel, Ms. Anjaly Ann Joseph appears on behalf of the Personal Guarantor through virtual mode. Learned proxy Counsel, Ms. Vinaya appears on behalf of the Resolution Professional through virtual mode and submits that the report has been filed in the Registry of this Tribunal, however, the same is not on record. The Counsel for RP is directed to ensure that the said report of RP is placed on record at least 2 days before the next date of hearing. Counsel for the Personal Guarantor submits that she has not received the copy of the report, which is stated to have been filed before the Registry. The Counsel for the RP is directed to serve a copy of the report on the Counsel appearing for the Respondent, if not already served within a week.

List this matter for further consideration on **22.05.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**